

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5188
ANSWERED ON:24.04.2015
APPOINTMENT OF TRAINED STAFF IN TRAUMA CENTRES
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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has any scheme to appoint trained staff on contract basis in trauma centres run by medical colleges in the country;
- (b) if so, the details thereof;
- (c) the agencies responsible for providing salary/honorarium to the said staff; and
- (d) the total number of the staff appointed on contract basis in the trauma centres including the one run by R.N.T. medical college at Udaipur in Rajasthan along with the amount of honorarium provided to them so far?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGA1 PRAKASH NADDA)

(a) to (c): The Government had initiated a scheme titled "Capacity Building for developing trauma care facilities in Gov't. Hospitals on National highways" in the 11th five year plan which has been continued in the 12th Five Year Plan. The overall objective of the scheme is to bring down preventable deaths because of road accidents to 10 per cent by developing a pan-India trauma care network in which no trauma victim has to be transported for more than 50 Km and a designated trauma center is available at every 100 km on the National Highways. The scheme focuses on upgrading and strengthening the existing Government Hospitals by providing financial support for construction and human resource. This is to be shared between the Centre and the State in the ratio of 70:30, while for the North-East and Hill States of Uttarakhand, Himachal Pradesh and Jammu & Kashmir in the ratio of 90:10.

The maximum period of support for human resource in the trauma care facilities under the scheme is three years viz. Level III (Rs. 5.16 Cr), Level II (Rs. 4.56 Cr) and Level I (Rs. 2.52), which includes share of respective States and UTs. A statement containing the norms of the schemes on the basis of which the concerned hospitals of the states and UTs appoint the staff for the trauma centres is annexed.

(d): The Operational Guidelines issued by the Ministry of Health and Family Welfare gives requisite number of various categories of personnel required for various levels of trauma care facilities. The States & Union Territories assess their requirements based on available human resource and if required, appoint additional staff on contract basis for which provision is made in the fund allocated under the scheme.